

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2828 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 299 of 2020	State Bank of India Vs. Venugopal Dhoot & Ors.	Yash Vardhan
2.	I.A. No. 2844 of 2023 in Comp. App. (AT) No. ___ of 2023	Omega Icehill Pvt. Ltd. & Ors. Vs. Anil Agrawal	Priya Pachouri

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order
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Assistant Registrar**